

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:82  
ANSWERED ON:17.08.2007  
PERFORMANCE OF NREGS  
Mahto Shri Tek Lal;Satpathy Shri Tathagata

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any complaints on the irregularities in the utilisation of funds allocated under National Rural Employment Guarantee Scheme(NREGS) in various States particularly in Jharkhand and Orissa;
- (b) if so, the details thereof and the action taken/proposed to be taken thereon?
- (c) the details of the job cards issued, mandays generated and the number of people benefited alongwith the funds allocated and utilized during the last one year, State-wise; and
- (d) the details of works done thereunder?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (d) A statement is laid on the Table of the House.

Statement referred in reply to Lok Sabha Starred Question No. 82 for 17.8.2007

(a) & (b) Yes, Sir. A total of 19 complaints from 9 States have been received on the irregularities in the utilization of funds under NREGS. In particular, regarding Jharkhand and Orissa, three complaints against Palamau, Ranchi and Dumka districts of Jharkhand and two complaints against Boudh and Nabarangapur districts of Orissa have been received. The list of these complaints and the details thereof alongwith the action taken/ proposed to be taken thereon is at Annexure-I.